

Written Answers to		[24 August, 2012]			Unstarred Questions			39
1	2	3	4	5	6	7	8	
33.	Delhi	-	-	-	-	-	-	
34.	Lakshadweep	-	-	-	-	-	-	
35.	Pondicherry	-	1	-	-	-	-	
TOTAL		1646	1547	449	902	422	701	

Credit relief to farmers in natural calamities

1397. SHRI UPENDRA KUSHWAHA:

PROF. ANIL KUMAR SAHANI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether RBI is operating a plan for providing credit relief to farmers in the event of natural calamities;

(b) if so, the details thereof;

(c) whether farmers have to go through a myriad of processes and cumbersome procedures before they finally receive some financial support forcing them to knock at the doors of private money lenders who by virtue of their informal and speedy disbursal of credit render them into vicious and never ending debt cycle; and

(d) if so, the action taken to ensure that farmers easily get institutional credit in times of natural calamities and RBI guidelines in the matter are followed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) and (b) Reserve Bank of India (RBI) has put in place a mechanism to address situations arising out of natural calamities. The banks have been issued necessary guidelines by RBI for undertaking necessary relief measures. These measures, *inter-alia* include immediate convening of special district level and/or state level bankers' meeting and deciding on the course of action comprising of providing financial assistance required by the borrowers for consumption loans, fresh loans for resumption of normal business and also restructuring of the existing loans. Banks have been advised to consider moratorium period of at least one year in all cases of restructuring. Further, the banks have been advised not to insist for additional collateral security for such restructured loans.

(c) and (d) RBI has reported that the farmers need not go through a myriad of process and cumbersome procedures. RBI has issued directions to the banks to ensure that the meetings of District Consultative Committees or State Level Bankers' Committees (SLBC) are convened at the earliest to evolve a co-ordinated action plan for implementation of the relief programme in collaboration with the State/district authorities and review the progress on regular basis.

Import of Sub-standard insecticides from China

†1398. SHRI PRABHAT JHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government imports insecticides from China;

(b) if so, the details thereof;

(c) whether any such matter has come to Government's notice where purity in imported insecticides from China is found to be less than the set standard which is dangerous for agriculture; and

(d) if so, the action taken by the Government so far in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) to (d) No, Sir. The Government does not import insecticides nor has such report come to its notice.

Research centre for camel and 'Kathiyawadi' horses

1399. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the action taken by the Ministry on the request of State Government of Gujarat to establish a national level research centre for camel and 'Kathiyawadi' horses;

(b) by when this proposed research centre will start its function; and

(c) how much funds will be allocated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

†Original notice of the Question was received in Hindi.